

Proposal for Offshore Drilling Contracts

226. SHRI CHANDRABHAN AT-HARE PATIL: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government are considering a proposal to allow two top Indian business houses—DCM and the Goenka to bid for of shore drilling contracts;

(b) whether it is also a fact that uptill now only Oil and Natural Gas Commission has been bidding for off-shore drilling contracts; and

(c) if so, the reasons for such departure?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) No, Sir.

(b) No, Sir. There has been no system of bidding for any areas but ONGC and Oil India Ltd. are the only organisations operating in off-shore at present.

(c) Does not arise.

Time-table for Introducing Colour T.V. in India

227. SHRI P. K. KODIYAN:

SHRI D. P. JADEJA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any decision has been taken and time-table worked out for introducing colour T.V. in India;

(b) if so, the details;

(c) details of changes to be made in T.V. centres;

(d) whether colour T.V. sets are to be produced in India; and

(e) if so, by when and what will be the retail price?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUM-UDBEN M. JOSHI): (a) and (b). No decision has been taken so far to introduce colour television in the country. The entire matter is still under consideration.

(c) For colour transmission, existing studio equipments like camera chains, Sync generators, monitoring equipment etc. have to be changed. Certain other equipments like transmitters, video taperecorders, etc can be used for colour operation with additions modifications.

(d) and (e). Colour sets, when introduced, will be manufactured in India as India has the capability to do so. The price will depend on various factors, including the scale of production and incidence of duties. Hence it is not possible to indicate the retail price at this stage.

Refugees Settled in Jammu and Kashmir

228. SHRI G. L. DOGRA: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that various representations and reports pertaining to all categories of refugees settled in J & K State, refugees of 1947 whether belonging to POK or Pakistan, Chhamb refugees of 1965 and Chhamb refugees of 1971 are pending with his Ministry;

(b) whether it is also a fact that all these refugees are Indian Nationals; and

(c) if the reply to parts (a) and (b) be in the affirmative, when Government will take final action on those representations and reports?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI P. K. THUN-GON): (a) and (b). Yes, Sir.